

have been punished?

[*Translation*]

SHRI KALPNATH RAI: If you are arrested on the charge of the murder, due punishment will be awarded...The question is that when a person is arrested, a charge sheet is prepared and he is put under trial. However, they have got reputed lawyers to defend them...(*Interruptions*)...What will be the result? Therefore, I am saying that efforts are being made to improve the situation in Delhi. The whole management is making efforts in this direction. 135 MW have been added. Capacitors have been connected with the transmission lines. Recovery is being made rapidly. The Government is making all out efforts to fulfill the power requirements of the capital. The present situation will not continue for long and there shall be considerable improvement in it.

[*English*]

MR. DEPUTY SPEAKER: Next question, Dr. Samant.

DR. KRUPASINDHU BHOI: I want to put a question on this subject.

MR. DEPUTY SPEAKER: Please sit down. I have called Shri Wadiyar.

DR. KRUPASINDHU BHOI: How can you deny my right Sir? I have kept my hand raised for more than half an hour. I want to have an half an hour discussion on this subject. Will you allow it?

MR. DEPUTY SPEAKER: I will consider it.

Watch Factory in collaboration with Japan

*816. SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: Will the Ministry of INDUSTRY be pleased to state:

(a) whether a letter of intent has been issued for setting up a watch factory in col-

laboration with Japan; and

(b) if so, the details thereof including the location of the project, its capacity and the time by which it would start production?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). A statement is given below.

STATEMENT

(a) and (b). M/s Copwud Orient Watches Limited, Bombay have been granted an approval for foreign collaboration with M/s Orient Watch Company of Japan and a registration with the Directorate General of Technical Development in December, 1988 and April, 1989, respectively, for the establishment of a new undertaking at Silvassa in the Union territory of Dadra and Nagar Haveli, for the manufacture of quartz analogue wrist watches and quartz analogue watch movements for an annual capacity of 10 lakh Nos. According to the Registration application, the time required for the implementation of the project has been shown as twelve months.

SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: According to the Statement laid on the Table of the House by the Minister, M/s. Copwud Orient Watches Limited, have been granted an approval for foreign collaboration with M/s Orient Watch Company of Japan for setting up a factory at Dadra and Nagar Haveli.

I would like to know from the hon. Minister what would be the cost of setting up the watch manufacturing unit, whether the Japanese are going to participate financially.

If so, what would be the extent of foreign exchange involved in having this collaboration and whether the Minister envisage any export from this collaboration? What would be the employment potential?

SHRI M. ARUNACHALAM: Sir, the total investment proposed is about Rs. 1137

lakhs. Under the heading 'Imported', Capital equipment the cost comes to Rs. 1100 lakhs. Under the heading 'Indigenous', capital equipment the cost comes to Rs. 17 lakhs.

As far as export obligation is concerned, 10 per cent of the annual production of items to be manufactured under the collaboration for a period of five years are to be exported.

SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR: I want to know from the hon. Minister whether it is a fact that the proposal was originally to set up that watch manufacturing unit in the State of Karnataka.

If so, what are the reasons for shifting the location of the plant from Karnataka to Dadra and Nagar Haveli?

Does the Government still have a proposal to set up a watch factory at Karnataka in collaboration with either the Orient Watch Company or with any other company?

If so, what action is being taken in this regard to expedite the matter?

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO): In Karnataka, there are big watch factories. Two Units of HMT are there. The Tatas'—Titan—factory is also there.

AN. HON. MEMBER: Is he referring to Hosur?

MR. DEPUTY SPEAKER: Hosur is not in Karnataka. It is in Tamil Nadu.

SHRI J. VENGAL RAO: In Bangalore, there is a factory. (*Interruptions*)

SHRI V.S. KRISHNA IYER: What is the need to give licences to the private sector companies for manufacturing watches? Can't HMT utilise its full capacity to manufacture more watches? What is the need to have collaboration with the Japanese firms?

SHRI J. VENGAL RAO: We have lot of demands. But our production is less. That is why in the organised sector, we are able to manufacture 8.5 million watches. In the small scale sector, we are able to manufacture 1.5 million watches. Our total demand comes to nearly 15 million watches. that is why we are giving licences to the private sector. As I

mentioned earlier, we have one unit of HMT in Karnataka. Sir, may I know whether Tumkur is in Karnataka. (*Interruptions*)

MR. DEPUTY SPEAKER: You asked about Hosur only. I told you it is in Tamil Nadu. Tumkur is in Karnataka.

SHRI CHANDRA PRATAP NARAIN SINGH: He must go back and read Geography.

Excess Billing of Telephones with STD Facility

*818. **SHRI SRIHARI RAO:** Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there are frequent complaints of excess billing of telephones with STD facility from subscribers;

(b) whether it is proposed to show STD call-wise charges in the bills on the lines of trunk call charges; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) Some complaints of excess billing are received from subscribers. the total number of complaints received during the period from 1-4-88 to 31.1.89 worked out to 1.12% of the number of bills issued during this period.

(b) At present, STD call-wise charges in the bills can be made available in E-10B type electronic exchanges.

(c) Detailed billing facility in other types of exchanges is not technically feasible at present.

SHRI SRIHARI RAO: The answer of the Minister is not correct. In our House, all the MPs gave a complaint against excess billing—I think, including you also, Sir, (*Interruptions*) Throughout the country, all the cities are affected. (*Interruptions*) There is an association, perhaps in Andhra. In my constituency, Rajamundry, there was an agitation last year. What is the method for controlling excess billing? (*Interruptions*)